

Central Administrative Tribunal Principal Bench, New Delhi

C.P. No. 146/2021 IN O.A. No. 167/2021

This the 01st day of September, 2021

(Through Video Conferencing)

Hon'ble Mr. A.K. Bishnoi, Member (A) Hon'ble Mr. R.N. Singh, Member (J)

- Indian Railways Medical Laboratory
 Technologists Association
 (Registered), Through its General
 Secretary Balwan Singh Mehla, Age-51
 Lab Superintendent
 NRCH, Delhi.
- Shi Sunil Kumar Prajapati
 S/o Hiralal Prajapati
 R/o Bhopal Road, Sunil Hardware
 Rajeev Nagar Ward, Sagar
 Sagar City, Madhya Pradesh-470002. ...Applicants

(Through Advocate: Shri Manjeet Singh Reen)

VERSUS

Ministry of Railways & others, through
Shri Sushant Kumar Mishra
Secretary
Ministry of Railway
Federation of Railway Officers'
Association Office, 256-A, Rail Bhawan
Raising Road
New Delhi-110001. ...Respondents

(Through Advocate: Shri V.S.R. Krishna with Sh. K.K. Sharma)

ORDER (Oral)

Hon'ble Mr. R. N. Singh, Member (J):

It is not in dispute that in compliance of the directions of this Tribunal in the aforesaid OA, the respondents have passed a detailed speaking and reasoned order dated 03.08.2021. Sh. Manjeet Singh Reen, learned counsel for the petitioner submits that the present CP may be closed, however, with liberty to the petitioner to avail the remedies against said order dated 03.08.2021, in accordance with law.

2. Accordingly, the Contempt Petition is closed. Notices are discharged. However, the petitioner shall have the liberty, in accordance with law.

(R.N. Singh) Member (J) (A.K. Bishnoi) Member (A)

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